

- Panchayati Raj Institution representatives, village organizations, self-help groups are spreading awareness through door to door visits on utility of dooha and preventive measures are to be taken for avoiding such fatalities.

Use of MGNREGA funds for railways

2207. SHRI DEVENDER GOUDT.:

SHRI V. VIJAYASAI REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Railways has submitted a proposal to Government to permit the use of MGNREGA funds for railway works and manual labourers;
- (b) what are the details of this proposal;
- (c) whether Government has agreed to this proposal;
- (d) what constraints the Ministry has in converging MGNREGA with railway construction work; and
- (e) what other changes are being made in accessibility of MGNREGA funds for public use?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) No formal proposal has been received.

(e) MGNREGA funds are available for all public works that are permitted under the Act and have been taken as per prescribed planning process. The Act provides for process of inclusion of new works into this list for rural areas.

Separate funds for SAGY

2208. SHRI DEVENDER GOUDT.: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of villages adopted by each Member of Parliament under the Saansad Adarsh Gram Yojana (SAGY) in Phase I and Phase II;
- (b) the details of development works undertaken in each of such villages;
- (c) whether in the absence of funds like MPLADS, no tangible development works could be taken up;
- (d) if so, whether Government would consider allocating a separate fund called VILADS (Village Local Area Development Scheme) to fund works in villages identified under SAGY;